

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - I**

ITEM No.239  
CP/5(AHM)2024

**Proceedings under Section 241-242 of Co. Act, 2013**

**IN THE MATTER OF:**

DINESHKUMAR AMBARAMBHAI JAGANIYA  
Vs  
KEON REALTY PRIVATE LIMITED

.....Applicant

.....Respondent

**Order delivered on 02/05/2024**

**Coram:**

**Mr. Shammi Khan, Hon'ble Member(J)**  
**Mr. Sameer Kakar, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Ms. Priyal Parikh, Adv.  
For the Respondent : Mr. Rishikesh Vyas, Adv For R-1 to R-4

**ORDER**

No reply has been filed by either of the respondents. However, learned counsel appearing for the Respondent No. 1 to 4 stated that he has instruction to appear respondent No. 5 also and in a process to file a Vakalatnama for the same. Further he is also in process to file an appropriate application seeking extension of time for more time for filing reply.

However, learned counsel for the applicant submits that Respondents are in process of selling the commercial as well as residential properties of the company and some of the residential properties have already been sold.

Since, no reply has been filed by the respondents despite two opportunities first opportunity was given to file in reply vide order dated on 15.02.2024 and Second extended opportunity was given on 07.03.2024. Even today again time has been sought for filing the reply. On the other hand the respondents are in process of selling the commercial properties which is confirmed by the counsel for the respondents present in Court.

Therefore, we are hereby inclined to grant interim restrain order directing the respondents to maintain status qua as on today qua the commercial as well as

residential immovable properties stand in the name of the respondent company till next date.

The counsel for the respondents undertakes to convey this order dictated in the open Court in his presence to his clients today itself.

Re-list on- 27.06.2024.

**-sd-**

**SAMEER KAKAR  
MEMBER (TECHNICAL)**

**-sd-**

**SHAMMI KHAN  
MEMBER (JUDICIAL)**